

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.304**

New IA5701/2021 New IA5702/2021 New IA5703/2021 New IA5704/2021  
In  
IB-1066(ND)/2020

**IN THE MATTER OF:**

Devinder Yadav & Ors

**Vs.**

GRJ Distributors and Developers Private Limited

.... APPLICANT/PETITIONER

.... RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 14.12.2021**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Piyush Singh, Adv. Aditi Sinha, Mr. Lokesh Bholra, Adv for Applicants in I.A No.5701/2021, I.A No.5702/2021, I.A No.5703/2021 and I.A No.5704/2021

For the Respondent

: Mr. Vivek Kohli Senior Advocate, Mr. Aman Anand, Ms. Purbhasha Panda Advocates

**ORDER**

**New IA5701/2021 New IA5702/2021 New IA5703/2021 New IA5704/2021:-**

Let all the IAs be listed for further consideration on 23.12.2021 including the IB-1066(ND)/2020.

-S-d-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

-S-d-

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**